

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 14(ND)12
CA. NO.

CORAM:

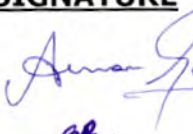

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017

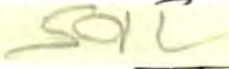
NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

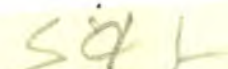
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Aman Gupta	Advocate	Respondent 1 to 3	
2	Suveni Bhagat	Advocate	Petitioner	

Order

Written submissions have been filed by the learned counsel for the petitioner along with some citations. After hearing the arguments, it would be expedient to direct the respondents to produce the relevant resolutions, as also the signatures of the deceased father of the petitioner from the Respondent's Bank Accounts which he was authorized to operate. To come up for further consideration on 31st August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]